

an>

Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the NTPC Limited and the Ministry of Power for the year 2006-2007.

(Placed in Library. See No.. LT 4633/2006)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table a copy of the Annual Statement (Hindi and English versions) of allotments made under 5% discretionary quota in accordance with the guidelines issued by the Directorate of Estates for the year ending the 31<sup>st</sup> December, 2005.

(Placed in Library. See No.. LT 4634/2006)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table-

(1) A copy of the Bank Term Deposit Scheme, 2006 (Hindi and English versions) published in Notification No. S.O. 1220(E) in Gazette of India dated the 28<sup>th</sup> July, 2006, under of section 296 of the Income Tax Act, 1961, together with an explanatory memorandum.

(2) A copy of the Notification No. F.No. 142/09/2006-TR (Hindi and English versions) containing Order extending the limitation of six months for making the investment under section 54EC of the Income Tax Act, 1961, capital gains arising from transfer of long term capital asset issued under clause (c) of sub-section (2) of section 119 of the said Act.

(Placed in Library. See No.. LT 4635/2006)

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to lay on the Table-

(1) A copy of the Company Secretaries (Second Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No.710/1/(M)/1 in Gazette of India dated 26<sup>th</sup> June, 2006 under sub-section (4) of section 39 of the Company Secretaries Act, 1980.

(2) A copy of the Chartered Accountants (Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. 1-CA (7) /84/2005 in Gazette of India dated 17<sup>th</sup> June, 2006 under section 30B of the Chartered Accountants Act, 1949.

(Placed in Library. See No.. LT 4636/2006)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Housing and Urban Development Corporation Limited and Ministry of Housing and Urban Poverty Alleviation for the year 2006-2007.

...(Interruptions)

(Placed in Library. See No.. LT 4637/2006)

MR. SPEAKER: I am in the midst of the business. Please do not shout.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table-

- (1) A copy of the Notification No. Ref. DEBC No. 1(Hindi and English versions) published in Gazette of India dated the 17<sup>th</sup> June, 2006 amending the Reserve Bank of India Employees' Provident Regulation, 1935, issued under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934.

(Placed in Library. See No.. LT 4638/2006)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 39 of the Export-Import Bank of India Act, 1981:-

- (i) The Export-Import Bank Officers' Service (Amendment) Regulations, 2006 published in Notification No. F.No. F-11/3/2005-IR/No. Exim/Service/2004 in Gazette of India dated the 2<sup>nd</sup> June, 2006.
- (ii) The Export-Import Bank Officers' Service (Amendment) Regulations, 2005 published in Notification No. F.No. 4/1/1/2003/IR/No. Exim/Service/2004 in Gazette of India dated the 2<sup>nd</sup> June, 2006.
- (iii) The Export-Import Bank of India (Employee's) Pension (Amendment) Regulations, 2006 published in Notification No. EXIM/Pension/2006/F.No. 11/3/2003-IR(Vol.II) in Gazette of India dated the 7<sup>th</sup> April, 2006.

(Placed in Library. See No.. LT 4639/2006)

- (3) A copy each of the following Notifications (Hindi and English versions) under section 48 of the Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Current Account Transaction) (Amendment) Rules, 2006 published in Notification No. G.S.R. 412(E) in Gazette of India dated the 11<sup>th</sup> July, 2006.
- (ii) The Foreign Exchange Management (Transfer or Issue of Security by a Person Resident outside India) (Second Amendment) Regulations, 2006 published in Notification No. G.S.R. 413(E) in Gazette of India dated the 11<sup>th</sup> July, 2006.

(Placed in Library. See No.. LT 4640/2006)

- (4) A copy each of the following Notifications (Hindi and English versions) under section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) The Securities and Exchange Board of India (Mutual Funds) (Second Amendment) Regulations, 2006 published in Notification No. S.O. 783 (E) in Gazette of India dated the 22<sup>nd</sup> May, 2006.
- (ii) The Securities and Exchange Board of India (Substantial Acquisition of Shares and Take-overs) Regulations, 2006 published in Notification No. S.O. 807 (E) in Gazette of India dated the 26<sup>th</sup> May, 2006.
- (iii) The Securities and Exchange Board of India (Merchant Bankers) (Amendment) Regulations, 2006 published in Notification No. S.O. 560(E) in Gazette of India dated the 19<sup>th</sup> April, 2006.
- (iv) The Securities and Exchange Board of India (Foreign Institutional Investors) (Amendment) Regulations, 2006 published in Notification No. S.O. 948(E) in Gazette of India dated the 26<sup>th</sup> June, 2006.
- (v) The Securities and Exchange Board of India (Portfolio Managers) (Amendment) Regulations, 2006 published in Notification No. S.O. 997 (E) in Gazette of India dated the 5<sup>th</sup> July, 2006.
- (vi) The Securities and Exchange Board of India (Merchant Bankers) (Second Amendment) Regulations, 2006 published in Notification No. S.O. 640 (E) in Gazette of India dated the 3<sup>rd</sup> May, 2006.

(Placed in Library. See No.. LT 4641/2006)

- (5) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31<sup>st</sup> March, 2006, together with Auditor's Report thereon:-

- (i) Chandrapur-Gadchiroli Gramin Bank, Chandrapur  
(Placed in Library. See No.. LT 4642/2006)
- (ii) Avadh Gramin Bank, Lucknow  
(Placed in Library. See No.. LT 4643/2006)
- (iii) Bikaner Kshetriya Gramin Bank, Bikaner  
(Placed in Library. See No.. LT 4644/2006)
- (iv) Surguja Kshetriya Gramin Bank, Ambikapur  
(Placed in Library. See No.. LT 4645/2006)
- (v) Shivpuri-Guna Kshetriya Gramin Bank, Shivpuri  
(Placed in Library. See No.. LT 4646/2006)
- (vi) Chhindwara Seoni Kshetriya Gramin Bank, Chhindwara  
(Placed in Library. See No.. LT 4647/2006)
- (vii) Farrukhabad Gramin Bank, Farrukhabad  
(Placed in Library. See No.. LT 4648/2006)
- (viii) Jamuna Gramin Bank, Agra  
(Placed in Library. See No.. LT 4649/2006)
- (ix) Solapur Gramin Bank, Solapur  
(Placed in Library. See No.. LT 4650/2006)
- (x) Barabanki Gramin Bank, Barabanki  
(Placed in Library. See No.. LT 4651/2006)
- (xi) Hadoti Kshetriya Gramin Bank, Kota  
(Placed in Library. See No.. LT 4652/2006)
- (xii) Nanital-Almora Kshetriya Gramin Bank, Haldwani  
(Placed in Library. See No.. LT 4653/2006)
- (xiii) Etah Gramin Bank, Etah  
(Placed in Library. See No.. LT 4654/2006)

- (xiv) Hazaribagh Kshetriya Gramin Bank, Hazaribagh  
(Placed in Library. See No.. LT 4655/2006)
- (xv) Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi  
(Placed in Library. See No.. LT 4656/2006)
- (xvi) Damoh-Panna-Sagar Kshetriya Gramin Bank, Damoh  
(Placed in Library. See No.. LT 4657/2006)
- (xvii) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha  
(Placed in Library. See No.. LT 4658/2006)
- (xviii) Ratnagiri Sindhudurg Gramin Bank, Ratnagiri  
(Placed in Library. See No.. LT 4659/2006)
- (xix) Kshetriya Gramin Bank Hoshangabad, Hoshangabad  
(Placed in Library. See No.. LT 4660/2006)
- (xx) Ranchi Kshetriya Gramin Bank, Ranchi  
(Placed in Library. See No.. LT 4661/2006)
- (xxi) Himachal Gramin Bank, Mandi  
(Placed in Library. See No.. LT 4662/2006)
- (xxii) Karnataka Vikas Grameena Bank, Dharwad  
(Placed in Library. See No.. LT 4663/2006)
- (xxiii) Rewa Sidhi Gramin Bank, Rewa  
(Placed in Library. See No.. LT 4664/2006)
- (xxiv) Sriganaganagar Kshetriya Gramin Bank, Sriganaganagar  
(Placed in Library. See No.. LT 4665/2006)
- (xxv) Rushikulya Gramya Bank, Berhampur.  
(Placed in Library. See No.. LT 4666/2006)

- (xxvi) Singhbhum Kshetriya Gramin Bank, Singhbhum (west)  
(Placed in Library. See No.. LT 4667/2006)
- (xxvii) Madhya Bihar Gramin Bank, Patna  
(Placed in Library. See No.. LT 4668/2006)
- (xxviii) Dhenkanal Gramya Bank, Dhenkanal  
(Placed in Library. See No.. LT 4669/2006)
- (xxix) Dena Gujarat Gramin Bank, Gandhinagar  
(Placed in Library. See No.. LT 4670/2006)
- (xxx) Kisan Gramin Bank, Badaun  
(Placed in Library. See No.. LT 4671/2006)
- (xxxi) Kosi Kshetriya Gramin Bank, Purnia  
(Placed in Library. See No.. LT 4672/2006)
- (xxxii) Kashi Gonti Samyut Gramin Bank, Varanasi  
(Placed in Library. See No.. LT 4673/2006)
- (xxxiii) Malwa Gramin Bank, Sangrur  
(Placed in Library. See No.. LT 4674/2006)
- (xxxiv) Shahdol Kshetriya Gramin Bank, Shahdol  
(Placed in Library. See No.. LT 4675/2006)
- (xxxv) Rajasthan Gramin Bank, Alwar  
(Placed in Library. See No.. LT 4676/2006)
- (xxxvi) Langpi Dehangi Rural Bank, Diphu  
(Placed in Library. See No.. LT 4677/2006)
- (xxxvii) Kshetriya Kisan Gramin Bank, Mainpuri

(Placed in Library. See No.. LT 4678/2006)

(xxxviii) Purvanchal Gramin Bank, Gorakhpur

(Placed in Library. See No.. LT 4679/2006)

(xxxix) Prathama Bank, Moradabad

(Placed in Library. See No.. LT 4680/2006)

(xl) South Malabar Gramin Bank, Malappuram

(Placed in Library. See No.. LT 4681/2006)

(xli) Pithoragarh Kshetriya Gramin Bank, Pithoragarh

(Placed in Library. See No.. LT 4682/2006)

(xlii) Baitarani Gramya Bank, Mayurbhanj

(Placed in Library. See No.. LT 4683/2006)

(xliii) Gurgaon Gramin Bank, Gurgaon

(Placed in Library. See No.. LT 4684/2006)

(xliv) Mandla Balaghat Kshetriya Gramin Bank, Mandla

(Placed in Library. See No.. LT 4685/2006)

(xlv) Pinakini Grameena Bank, Nellore

(Placed in Library. See No.. LT 4686/2006)

(xlv) Aligarh Gramin Bank, Aligarh

(Placed in Library. See No.. LT 4687/2006)

(xlvii) Haryana Gramin Bank, Rohtak

(Placed in Library. See No.. LT 4688/2006)

(xlviii) Mahakaushal Kshetriya Gramin Bank, Jabalpur

(Placed in Library. See No.. LT 4689/2006)

(xlix) Bilaspur Raipur Kshetriya Gramin Bank, Bilaspur

(Placed in Library. See No.. LT 4690/2006)

(I) Kalpatharu Grameena Bank, Tumkur

(Placed in Library. See No.. LT 4691/2006)

(li) Bhandara Gramin Bank, Bhandara

(Placed in Library. See No.. LT 4692/2006)

(lii) Kalahandi Anchalika Gramya Bank, Bhawanipatna

(Placed in Library. See No.. LT 4693/2006)

(liii) Puri Gramya Bank, Puri

(Placed in Library. See No.. LT 4694/2006)

(liv) Punjab Gramin Bank, Kapurthala

(Placed in Library. See No.. LT 4695/2006)

(lv) Marathwada Gramin Bank, Nanded

(Placed in Library. See No.. LT 4696/2006)

(lvi) Thane Gramin Bank, Thane

(Placed in Library. See No.. LT 4697/2006)

(lvii) Aurangabad-Jalna Gramin Bank, Aurangabad

(Placed in Library. See No.. LT 4698/2006)

(lviii) Baroda Rajasthan Gramin Bank, Ajmer

(Placed in Library. See No.. LT 4699/2006)

(lix) Pandyan Grama Bank, Virudhunagar

(Placed in Library. See No.. LT 4700/2006)

(lx) Pragathi Gramin Bank, Bellary

(Placed in Library. See No.. LT 4701/2006)

- (Ixi) Jhabua Dhar Kshetriya Gramin Bank, Jhabua  
(Placed in Library. See No.. LT 4702/2006)
- (Ixii) Devi Patan Kshetriya Gramin Bank, Gonda  
(Placed in Library. See No.. LT 4703/2006)
- (Ixiii) Ballia Kshetriya Gramin Bank, Ballia  
(Placed in Library. See No.. LT 4704/2006)
- (Ixiv) Raigarh Kshetriya Gramin Bank, Raigarh.  
(Placed in Library. See No.. LT 4705/2006)
- (Ixv) Mizoram Rural Bank, Aizawl  
(Placed in Library. See No.. LT 4706/2006)
- (Ixvi) Baroda Western Uttar Pradesh Gramin Bank, Bareilly  
(Placed in Library. See No.. LT 4707/2006)
- (Ixvii) Dewas-Shajapur Kshetriya Gramin Bank, Dewas  
(Placed in Library. See No.. LT 4708/2006)
- (Ixviii) Baroda Gujarat Gramin Bank, Bharuch  
(Placed in Library. See No.. LT 4709/2006)
- (Ixix) Vidharbha Kshetriya Gramin Bank, Akola  
(Placed in Library. See No.. LT 4710/2006)
- (Ixx) Uttarbanga Kshetriya Gramin Bank, Cooch Behar  
(Placed in Library. See No.. LT 4711/2006)
- (Ixxi) Marwar Gramin Bank, Pali-Marwar  
(Placed in Library. See No.. LT 4712/2006)
- (Ixxii) Nadia Gramin Bank, Nadia  
(Placed in Library. See No.. LT 4713/2006)

- (lxiii) Visveshvaraya Grameena Bank, Mandya  
(Placed in Library. See No.. LT 4714/2006)
- (lxiv) Uttar Pradesh Gramin Bank, Meerut  
(Placed in Library. See No.. LT 4715/2006)
- (lxv) Parvatiya Gramin Bank, Chamba  
(Placed in Library. See No.. LT 4716/2006)
- (lxvi) Giridih Kshetriya Gramin Bank, Giridih  
(Placed in Library. See No.. LT 4717/2006)
- (lxvii) Rajgarh-Sehore Kshetriya Gramin Bank, Sehore  
(Placed in Library. See No.. LT 4718/2006)
- (lxviii) Nimar Kshetriya Gramin Bank, Khargone  
(Placed in Library. See No.. LT 4719/2006)
- (lxix) Indore-Ujjain Kshetriya Gramin Bank, Ujjain  
(Placed in Library. See No.. LT 4720/2006)
- (lxxx) Etawah Kshetriya Gramin Bank, Etawah  
(Placed in Library. See No.. LT 4721/2006)
- (lxxxi) Murshidabad Gramin Bank, Murshidabad  
(Placed in Library. See No.. LT 4722/2006)
- (lxxxii) Gaur Gramin Bank, Malda  
(Placed in Library. See No.. LT 4723/2006)
- (lxxxiii) Deccan Grameena Bank, Hyderabad.  
(Placed in Library. See No.. LT 4724/2006)
- (lxxxiv) Triveni Kshetriya Gramin Bank, Orai  
(Placed in Library. See No.. LT 4725/2006)

(6) A copy each of the following notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) S.O. 2102 published in Gazette of India dated the 3<sup>rd</sup> June, 2006 regarding exemption to the 'Ramakrishna Sarada Mission, Dakshineswar, Kolkata' under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
- (ii) S.O. 2103 published in Gazette of India dated the 3<sup>rd</sup> June, 2006 regarding exemption to the "Navajivan Trust, Ahmedabad" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1998-1999 to 2000-2001, subject to certain conditions.
- (iii) S.O. 2104 published in Gazette of India dated the 3<sup>rd</sup> June, 2006 regarding exemption to the "Sree Ramakrishna Satyananda Ashram, Village Jirakpur, P.O. Bashirhat Railway Station, District North 24 Parganas (N), West Bengal" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (iv) S.O. 2106 published in Gazette of India dated the 3<sup>rd</sup> June, 2006 regarding exemption to the "Jehangir Art Gallery, Mumbai" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2006-2007 to 2008-2009, subject to certain conditions.
- (v) S.O. 2292 published in Gazette of India dated the 17<sup>th</sup> June, 2006 regarding exemption to the "Uttaranchal State Seed and Organic Production Certification Agency, M-4 Chandralok colony, 101, Rajpur Road, Dehradun" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2002-2003 to 2004-2005, subject to certain conditions.
- (vi) S.O. 2293 published in Gazette of India dated the 17<sup>th</sup> June, 2006 regarding exemption to the "Rashtriya Mahila Kosh, Room No. 645, Shastri Bhawan, Rajendra Prasad Road, New Delhi" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2003-2004 to 2005-2006, subject to certain conditions.
- (vii) S.O. 2294 published in Gazette of India dated the 17<sup>th</sup> June, 2006 regarding exemption to the "Chief Minister's Earthquake Relief Fund, Maharashtra Mantralaya, Madam Cama Road, Mumbai" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2003-2004 to 2005-2006, subject to certain conditions.
- (viii) S.O. 2295 published in Gazette of India dated the 17<sup>th</sup> June, 2006 regarding exemption to the "The Hindu Women's Welfare Society, Sharddhanand Marg, Maheshwari Udyan, Matunga (East), Mumbai" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2002-2003 to 2004-2005, subject to certain conditions.
- (ix) S.O. 2549 published in Gazette of India dated the 8<sup>th</sup> July, 2006 regarding exemption to the "Petroleum Planning and Analysis Cell, 2<sup>nd</sup> Floor, Core-8, Scope Complex, 7 Institutional Area, Lodhi Road, New Delhi" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2003-2004 to 2005-2006, subject to certain conditions.
- (x) S.O. 2550 published in Gazette of India dated the 8<sup>th</sup> July, 2006 regarding exemption to the "Arya Vaidya Sala, Kattakkal" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.
- (xi) S.O. 2552 published in Gazette of India dated the 8<sup>th</sup> July, 2006 regarding exemption to the "India International Rural Cultural Centre, 7, Nelson Mandela Road, Institutional Area, Sector C-1, Vasant Kunj, New Delhi-110 070" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
- (xii) S.O. 2553 published in Gazette of India dated the 8<sup>th</sup> July, 2006 regarding exemption to the "National Council of Applied Economic Research, Parisila Bhawan, 11, Indraprastha Estate, New Delhi-110002" under section

10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.

(Placed in Library. See No.. LT 4726/2006)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2005-2006.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Securities and Exchange Board of India, Mumbai, for the year 2005-2006.

(Placed in Library. See No.. LT 4727/2006)

(8) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) S.O. 985 (E) published in Gazette of India dated the 30<sup>th</sup> June 2006, together with an explanatory memorandum seeking to provide for Rules of Origin for imports of goods on preferential rate of duty under agreement on South Asian Free Trade Area (SAFTA), between the Governments of SAARC (South Asian Association of Regional Cooperation) Members States comprising the People's Republic of Bangladesh, the Kingdom of Bhutan, the Republic of India, the Republic of Maldives, the Kingdom of Nepal, the Islamic Republic of Pakistan and the Democratic Socialist Republic of Sri Lanka.
- (ii) S.O. 1094 (E) published in Gazette of India dated the 14<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus., (N.T.) dated the 3<sup>rd</sup> August, 2001.
- (iii) S.O. 1185 (E) published in Gazette of India dated the 26<sup>th</sup> July, 2006, together with an explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency of *vice-versa* for purpose of assessment of import.
- (iv) S.O. 1186 (E) published in Gazette of India dated the 26<sup>th</sup> July, 2006, together with an explanatory memorandum regarding revised rate of exchange for conversion of certain foreign currencies into Indian currency of *vice-versa* for purpose of assessment of export.
- (v) S.O. 399 (E) published in Gazette of India dated the 4<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 38/96-Cus., dated the 23<sup>rd</sup> July, 1996.
- (vi) S.O. 260 (E) published in Gazette of India dated the 1<sup>st</sup> May, 2006, together with an explanatory memorandum seeking to operationalise a new export promotion scheme namely Duty Free Import Authorisation Scheme introduced in the Foreign Trade Policy announced on 7.4.2006.
- (vii) S.O. 275 (E) published in Gazette of India dated the 5<sup>th</sup> May, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1<sup>st</sup> March, 2002.
- (viii) S.O. 276 (E) published in Gazette of India dated the 5<sup>th</sup> May, 2006, together with an explanatory memorandum making certain amendments in the SIX Notifications mentioned therein.
- (ix) S.O. 408 (E) published in Gazette of India dated the 10<sup>th</sup> July, 2006, together with an explanatory memorandum seeking to operationalise the Target Plus Scheme for the year 2005-2006.
- (x) The Customs and Central Excise Duties Drawback (Amendment) Rules, 2006 published in Notification No. G.S.R.64 (E) in Gazette of India dated the 15<sup>th</sup> February, 2006, together with an explanatory memorandum.
- (xi) G.S.R. 414 (E) published in Gazette of India dated the 11<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 36/2005-Cus., (N.T.) dated the 2<sup>nd</sup> May, 2005.
- (xii) The Customs, Central Excise Duties and Service Tax Drawback (Amendment) Rules, 2006 published in Notification

No. G.S.R.419 (E) in Gazette of India dated the 13<sup>th</sup> July, 2006, together with an explanatory memorandum.

(xiii) G.S.R. 436 (E) published in Gazette of India dated the 20<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1<sup>st</sup> March, 2002.

(xiv) G.S.R. 420 (E) published in Gazette of India dated the 13<sup>th</sup> July, 2006, together with an explanatory memorandum determining the rates of drawback, mentioned therein, subject to certain conditions.

(Placed in Library. See No.. LT 4728/2006)

(9) A copy of the Annual Report (Hindi and English versions) of the Deposit Insurance and Credit Guarantee Corporation, for the year ended the 31<sup>st</sup> March, 2006 under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

(Placed in Library. See No.. LT 4729/2006)

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R. 430 (E) published in Gazette of India dated the 19<sup>th</sup> July, 2006, together with an explanatory memorandum seeking to impose definitive anti-dumping duty on ethylene-propylene-non-conjugated diene rubber, originating in, or exported from the European Union, the United States of America, People's Republic of China and Brazil and imported into India., on the basis of final findings of the designated authority.

(ii) G.S.R. 458(E) published in Gazette of India dated the 2<sup>nd</sup> August, 2006, together with an explanatory memorandum seeking to impose provisional anti-dumping duty on partially oriented yarn, originating in or exported from People's Republic of China for a period of six months.

(Placed in Library. See No.. LT 4730/2006)

(11) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R.429 (E) published in Gazette of India dated the 19<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 5/2006-CE dated the 1<sup>st</sup> March, 2006.

(ii) G.S.R.437 (E) published in Gazette of India dated the 20<sup>th</sup> July, 2006, together with an explanatory memorandum making certain amendments in the Notification No. 4/2006-CE dated the 1<sup>st</sup> March, 2006.

(iii) G.S.R. 365 (E) published in Gazette of India dated the 14<sup>th</sup> June, 2006 together with an explanatory memorandum facilitating domestic procurement of goods against Served from India Scheme Certificate without payment of Central Excise duty.

(Placed in Library. See No.. LT 4731/2006)

(12) A copy of the Life Insurance Corporation of India (Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. F. No. 14(2)2001-Ins.V in Gazette of India dated 26<sup>th</sup> May, 2006 under sub-section (3) of section 49 of the Life Insurance Corporation Act, 1956.

(Placed in Library. See No.. LT 4732/2006)

---